

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:42

ANSWERED ON:24.07.2000

DEPLETION OF WILD ANIMALS

MADHAVRAO SCINDIA;RENUKA CHOWDHURY;SUSHIL KUMAR SAMBHAJIRAO SHINDE

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

(a) the details of seizures of skins, bones and other parts of wild animals including tigers and other wild cats, during the last three years and the current year by the various security out-fits or forest department personnel;

(b) whether any gangs of poachery, smugglers and traders working in collusion with forest officials and otherwise, have been busted;

(c) if so, the details in this regard; and

(d) the action taken against them and otherwise to prevent depletion of wild life population, indicating the species that have so far gone extinct and those endangered on verge of extinction?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT & FORESTS (SHRI BABU LAL MARANDI)

(a) Details of important wildlife seizures made between 1996 and 2000 by Regional Wildlife Preservation Offices of Government of India and others are given in Annexure-I.

(b) & (c) The way the wildlife articles were processed, packed and transported indicate involvement of organized mafias in wildlife trade. No conclusive evidence of collusion of forest officials is available.

(d) The important cases regarding seizures of Panther, Tiger and Otter skins detected in Uttar Pradesh have been handed over to CBI. The measures adopted by Government of India to conserve and protect wildlife are given in Annexure-II. The list of wild animals that are supposed to be extinct or on the verge of extinction is given in Annexure-III.

ANNEXURE-II

ANNEXURE IN RESPECT OF PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 42 FOR 24.7.2000 REGAF DEPLETION OF WILD ANIMALS

The Government of India has taken following steps to protect and conserve wildlife in the country :

- Providing legal protection against hunting and commercial exploitation of wild animals under the Wildlife (Protection) Act, 1972. - Setting up of Special Co-ordination and Enforcement Committee under the chairmanship of Secretary, Environment and Forests, Government of India, for control of poaching and illegal trade in wildlife. Similar Committees have been established at State level and District level in various States. - Authorised Central Bureau of Investigation (CBI) to apprehend offenders and launch prosecution in wildlife offences. - Providing assistance to State Government for strengthening the infrastructure through involvement of Armed Squads and Strike Forces drawn out of paramilitary forces and State Armed Constabulary. - Periodic meetings with State Government for effective monitoring of protection measures undertaken. - Strengthening the infrastructure under the Central Government and to ensure its presence in all sensitive areas. - Providing funds to State Governments for conservancy works.

Annexure-III

ANNEXURE IN RESPECT OF PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 42 FOR 24.7.2000 REGAF DEPLETION OF WILD ANIMALS

The list of species that are supposed to be extinct or on the verge of extinction :

Sl. No. Animals

1. Hunting Leopard

2. Lesser One-horned Rhinoceros

3. Pink Headed Duck
4. Mountain Quail
5. Forest Owlet
6. Himalayan Newt
- 7 Malabar Tree Toad
8. Garo Hills Tree Toad